

**High Court of Sikkim
Gangtok**

No. 21.../HCS/COMP

Date: 27/06/2023

NOTIFICATION

In supersession of Notification No. 7/HCS/COMP dated 19.06.2014, The Hon'ble, the Chief Justice is pleased to re-constitute the District Level Computer Committees as follows to coordinate the implementation of various modules/tasks of the eCourts Project in their respective Courts:-

District Level Computer Committee, Gangtok

1. Principal District and Sessions Judge, Gangtok- Chairperson.
2. Chief Judicial Magistrate, Gangtok- Member Secretary.
3. System Administrator, Gangtok- Member Convener.
4. District Informatics Officer, NIC Gangtok- Member.

District Level Computer Committee, Gyalshing

1. District and Sessions Judge, Gyalshing- Chairperson.
2. Chief Judicial Magistrate, Gyalshing- Member Secretary.
3. System Administrator, Gyalshing- Member Convener.
4. District Informatics Officer, NIC Gyalshing- Member.

District Level Computer Committee, Mangan

1. District and Sessions Judge, Mangan- Chairperson.
2. Chief Judicial Magistrate, Mangan- Member Secretary.
3. System Administrator, Mangan- Member Convener.
4. District Informatics Officer, NIC Mangan- Member.

District Level Computer Committee, Namchi.

1. District and Sessions Judge, Namchi- Chairperson.
2. Chief Judicial Magistrate, Namchi- Member Secretary.
3. System Administrator, Namchi- Member Convener.
4. District Informatics Officer, NIC Namchi- Member

District Level Computer Committee, Pakyong

1. District and Sessions Judge, Pakyong- Chairperson.
2. Chief Judicial Magistrate, Pakyong- Member Secretary.
3. System Administrator, Pakyong- Member Convener.
4. District Informatics Officer, NIC Pakyong- Member.

District Level Computer Committee, Soreng

1. District and Sessions Judge, Soreng- Chairperson.
2. Chief Judicial Magistrate, Soreng- Member Secretary.
3. System Administrator, Soreng- Member Convener.
4. District Informatics Officer, NIC Soreng- Member.

By order.

Sd/-

Benoy Sharma
Central Project Coordinator

Memo No. 3094-103/HU
Dated: 27-6-23

Copy to

1. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. All District & Sessions Judge.
5. All Chief Judicial Magistrate.
6. All Judicial Magistrate.
7. All System Administrators.
8. All District Informatics Officers, NIC.
9. All Section In-Charge, High Court of Sikkim.
10. The Computer Cell, High Court of Sikkim.
11. Notice Board
12. Guard File &
13. File

Sd/-

Benoy Sharma
Central Project Coordinator